

NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH
(through web-based video conferencing platform)

Item No. 206
CP No. (IB)- 39/9/JPR/2024
Under Section 9 of IBC, 2016

In the matter of:

A-One Paintchem Pvt. Ltd.

...Operational Creditor

Versus

Pacific Quartz Surfaces LLP

...Corporate Debtor

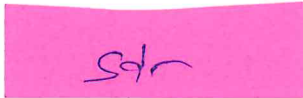
Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

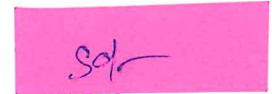
For the Operational Creditors : Karan Pratap Singh, Adv.

ORDER

Heard Mr. Karan Pratap Singh, Adv. appearing on behalf of the Petitioner.
Mr. Aditya Vijay, Adv. appearing on behalf of the Respondent seeks time to file Reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the matter on 21.08.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

July 16, 2024